



File No. 10/03/2018-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,  
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली / New Delhi- 110003  
दिनांक / Dated: 28<sup>th</sup> March 2018

**ORDER**

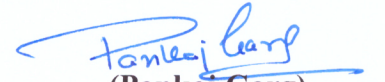
There shall be Special Bench at NCLT Allahabad from 2.4.2018 to 6.4.2018 to attend the matters listed before Shri V.P. Singh, Member (Judicial) and Ms. Saroj Rajware, Member (Technical). The Special Bench shall comprise of:

**Special Bench at NCLT Allahabad**

Shri V.P. Singh, Member (Judicial)

This is in modification of Order of even number dated 9.3.2018 from 2.4.2018 to 6.4.2018 only.

This issues with the approval of Hon'ble President, NCLT.

  
(Pankaj Garg)  
Secretary, NCLT  
Telephone: 24361688

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/ Guwahati/Hyderabad.
4. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
5. NCLT web site/ Notice Board.